

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.05.2022

ORDER NO. 110 of 2022


Hon'ble President is pleased to partially modify the roster order no. 52 of 2022 for **CESTAT, Allahabad** on **24.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.05.2022 at 2:30 p. m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	1. Defect Diary Appeal Nos. 700082021, 700092021 and 700102021 M/s. Flora Products & Others vs. Commissioner of Customs, Central Excise and Service Tax, Noida 2. Excise Appeal Nos. 367, 370, 372- 373 & 508 of 2012 along with the Stay Applications E/Stay/376, 379, 381- 382 & 562 of 2012

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.05.2022

ORDER NO. 111 of 2022


Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** on **03.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.06.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	E/Misc./50244/2020 in E/52905/2018 M/s. Unipack vs. CGST- Alwar ST/ROA/50191/2019 in ST/60538/2013 CCE - Bhopal vs. M/s. Akansha Sales Promoters India Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar